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Title: Introduction of Constitution (Andaman and Nicobar Islands) Scheduled Tribes Order (Amendment) Bill, 2007.

SHRI BASU DEB ACHARIA (BANKURA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Andaman and Nicobar Islands) Scheduled Tribes Order, 1959.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Andaman and Nicobar Islands) Scheduled Tribes Order, 1959. "

The motion was adopted.

SHRI BASU DEB ACHARIA : I introduce the Bill.

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